Question 452 given in the Rajya Sabha on the 8th March, 1978 and state the qualifications laid down for Directors/Instructors of Physical Education working in the various universities and affiliated colleges whose pay scales have been revised by the University Grants Commission?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE iDR. PRATAP CHANDRA CHUN-DER); Under the Scheme of Improvement in the Salary Scales (1966-71) of University and College teachers, the following qualifications were prescribed for Directors/Instructors of Physical Education in universities and colleges: —

"Must possess the minimum qualification of a postgraduate diploma or certificate or a degree in Physical Education."

Although the scales of pay of these staff have further been revised with effect from January 1, 1973, no new qualifications have been prescribed for them by the Government of India

Eradication of 'Illiteracy in the country

90. SHRI S.W. DHABE; SHRIMATI ABMIKA SONI:

Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state what is the number of illiterates who were made literate during the last year?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (DR. PRATAP CHANDRA CHUN-DER): The information is being collected and will be laid on the Table of the Sabha.

Committee to go into 'the Modalities for Enforcement of Total (Prohibition

91. SHRI DEVENDRA NATH DWIVEDI; SHRI S. W. DHABE;

Will the Minister of EDUCATON, SOCIAL WELFARE AND CULTURE be pleased to state:

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- (a) whether Government have ap pointed a high powered Committee to go into the modalities for enforcing total prohibition in the country; and
- (b) whether the Committee has submitted its report to Government; **if** so, what are its recommendations?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION, SOCIAL WELFARE AND CULTURE (SHRI DHANNA SINGH GUL-SHAN) (a) Yes, Sir, A Cabinet Committee was appointed to work out the modalities.

(b) The Committee has formulated some guidelines for the consideration of and implementation by State Gov ernments. The salient features of the guidelines are given in the state ment.

Statement.

Salient Features of the Guidelines for the implementation of Prohibition

- 1. The implementation of prohibition by gradual extension of dry. days is preferable to declaring certain areas of a State totally dry. However, this should not affect the decision relating to those districts which have already been declared as dry districts.
- 2. The Centre should compensate the States to the extent of 50 per cent of the established loss of excise revenue in each year, commencing from 1978-79, treating the actual excise revenue of 1977-78 as the base. The States should not be compensated for possible increases which may have occurred in excise revenue, cost of enforcement, etc.

Utilization of River Water for Agriculure (purposes

- 92. SHRI U. R. KRISHAN: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:
- (a) what is the percentage of river water which is being utilized for agricultural and other purposes; and